

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 175/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company	Munindra Kumar & Ors-Vs-Bagaha Contractors Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Ms Swapna Choubey, Adv
2) Mr Sdhartha Sharma, Adv
3) Ms Namrata Baner, Adv

} for petitioners

19/12/17

1. A. Roy, Adv.
2. N. DASGUPTA, Adv.
3. D.N. DEY, Adv.
4. J. PATNAIK, PCS

} R-1 to 7
49

19/12/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 7 and 9 are present.

Ld. Counsel for the respondents filed supplementary affidavit which may be taken on record. Ld. Counsel for the

petitioner sought leave of the Court to file reply to supplementary affidavit. Prayer is allowed. Reply may be filed within 15 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 15 days with a copy in advance to the opposite parties.

List it on 09/02/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)